

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**

**DAILY BOARD FOR 05.03.2021 THROUGH VIDEO CONFERENCING**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>ROOM CODE/PASSWORD</b>
<b>AT 11.00 A.M.</b>								
<b>1.</b>	MA. NO. 02/2021 (STAY APPLICATION) AND IRDAI A. NO. 01-2021	Confinace International Reinsurance Broker LLC and Anr.	Mr. Amrut Joshi, Advocate – i/b SMA Law Partners	IRDAI AND OTHERS	Mr. Mustafa Doctore, sr. Advocate –i/b K Ashar and Co., Mr. Yashesh Kamdar, Advocate –i/b Tuli and co. for Respondent No. 2, Mr. Animesh Sinha, Advcoate –i/b Animesh Sinha and Partners for R-4	<b>Further Hearing</b>	<b>04.03.2021</b>	<b>EXPARTEREVOKE</b>
<b>AT 11.15 A.M.</b>								
<b>2.</b>	A. L. NO. 589-2020 AND MA. NO. 34-2021	Geeta M. Saraf Vs Sebi	<b>Profess Law</b>	<b>SEBI</b>	Vidhii and Partners	<b>ADMISSION</b>		<b>MISUSEFUNDICDR</b>
	A. L. NO. 588-2019 AND MA. NO. 33-2021	Manoharlal Saraf Vs Sebi						
	A. L. NO. 631-2020 AND MA.NO. 111-2021	Terracope Ventures Ltd.						

AT 11.20 A.M.								
3.	RA. NO. 02-2021 and MA. No. 138-2021	Amalendu Mukherjee		SEBI		RA HEARING		RACONSIDERATION
AT 11.25 A.M.								
4.	MA. NO. 131-2021 IN A. NO. 525-2019	Succinct Fintech	Pulkit Mehta, CA	SEBI		MA HEARING		RESTORATION
AT 11.30 A.M.								
5	321/2018	Suresh S Mehta	Ms. Prachi Pandya, Adv	SEBI	Mr. Kumar Desai, aDvocate - I/b K. Ashar and Co.	FURTHER HEARING	23.02.2021	REVERSALTRADES
AT 11.40 A.M.								
6.	MA. NO. 399-2018 AND MA. NO. 635-2019 AND A. NO. 454-2018	BIPIN C. GADHIYA	Mr. Prakash Shah, Advocate- I/b Rinku Valanju	SEBI	Mr. Gaurav Joshi, Sr. Advocate- I/b K. Ashar and Co.	Admission Disposal	23.02.2021	AOPML
	MA. NO. 400-2018 AND	Nilesh Kava						
	MA. NO. 401-2018 AND MA. NO. 636-2019 AND A. NO. 456-2018	GOVIND SENMA						
AT 11.50 A.M.								
7.	489/2018	Vinit Kumar	Mr. Parekh Parekh, Advocate	SEBI	Mr. Abhiraj Arora, Advocate- i/b ELP	Admission Disposal	08.02.2021	RECOVERYKFL

AT 12.00 A.M.

8.	MA.No. 170/2019 & A.No.116/2019 <b>A/W</b>	Paresh C. Doshi	Mr. Nikhil Udeshi, Advocate	SEBI	Mr. Abhiraj Arora, Advocate	Admission Disposal	03.03.2021	<b>BALDEVSINHVZ</b>
	MA.172/2019 & A.No. 117/2019 <b>A/W</b>	Jagdish Gordhandas Ved						
	MA.No. 190/2019 & A.No. 125/2019 <b>A/W</b>	Manish Kanakshi Ashar	Mr. Shailesh Kumar, Advocate					
	MA.No. 191/2019 & A.No.126/2019 <b>A/W</b>	Bhavna Manish Ashar						
	MA.No. 192/2019 & A.No.127/2019 <b>A/W</b>	Ashwin Prabhudas Ruparel						
	MA.No. 193/2019 & A.No.128/2019 <b>A/W</b>	Pradeep Syamsunder Swain						
	MA.No. 194/2019 & A.No.129/2019 <b>A/W</b>	Shailesh Mulraj Ved						
	A.No. 195/2019 & A.No.130/2019 <b>A/W</b>	Bhavik Amrutlal Vaza						

	MA.No. 196/201 & A.No. 131/2019 <b>A/W</b>	Haresh L Tejani						
	MA.No 197/2019 & A.No.132/2019 <b>A/W</b>	Himanshu Pravinchandra Mehta						
	MA.No. 219/2019 & MA.No. 150_2021 (Stay Application) A.No.150/2019 <b>LEAD MATTER</b> <b>A/W</b>	Baldevsinh Vijaysinh Zala						
	226/2019 <b>A/W</b>	Sonal Kanaksingh Ashar						
	MA. No. 130/2020 & A.No. 133/2020	Amrut Dredging & Shipping Ltd. (Formerly known as Amrut Securities Ltd.)						
<b>AT 12.10 P.M.</b>								
<b>9.</b>	474/2019	Choice Equity Broking Private Limited vs. SEBI	MR. Pradeep Sancheti, SR. Advocate-Mindspright	SEBI	Mr. Vishal Kanade, Advocate-I/B ELP-written submission	Admission Disposa	15.02.2021	<b>AOCHOICE</b>
<b>AT 12.20 P.M.</b>								
<b>10</b>	A.No. 530/2019	Korp Securities Limited	Mr. Vinay Chauhan-I/b Pandit kasar, Advocate		Mr. Ravishankar Pandey, Advcoate- I/b The LP	Admission Disposal	19.02.2021	<b>AOBEEJAY</b>

<b>AT 12.30 P.M.</b>								
<b>11.</b>	581/2019	Rupesh Kantilal Savla	Mr.Somasekhar Sundaresan – i/b DMD Advocates	SEBI	Mr. Abhiraj Arora- I/b ELP	Admission Disposal	19.02.2021	<b>WTMDIL</b>
<b>AT 12.40 P.M.</b>								
<b>12.</b>	A.No. 103/2020 <b>A/W</b>	India Ratings & Research Private Limited	Mr. Pesi Modi, Senior Advocate- i/b Shardul Amarchand Mangaldas & Co	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	04.02.2021	<b>DILIGENCE DISPARITY</b>
	A.No. 456/2020 <b>A/W</b>							
	MA.No. 473/2020 (Delay Application) & A.No. 523/2020 <b>A/W</b>	ICRA Ltd.	Mr. Somasekhar Sundaresan, Advocate i/b Luthra & Luthra					
	A.No.90/2020 <b>A/W</b>							
	A.No.556/2020	Care Ratings Ltd.	Mr. Somasekhar Sundaresan, Advocate –i/b Joby Mathew and Associates					
<b>AT 12.42 P.M.</b>								

<b>13.</b>	A.No.134/2020	Sunshine India Land Developers Ltd. & Ors.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. Vishal Kanade, Advocate i/b The Law Point	Admission Disposal	05.02.2021	<b>DEMANDNOTICEOFCD</b>
<b>AT 12.50 P.M.</b>								
<b>14</b>	MA. No. 262/2020 (Delay Application) & A.No. 223/2020 <b>A/W</b>	Gangaram Khandelwal	Mr. P.N. Modi, Senior Advocate i/b Alliance Law	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b K. Ashar & Co.	Admission Disposal	10.02.2021	<b>INTERIMORDERSCN</b>
	MA. No. 225/2020 (Delay Application) & A.No.233 /2020	Sandesh Khandelwal						
<b>AT 1.00 P.M.</b>								
<b>15</b>	A.No. 249/2020 <b>A/W</b>	Varun HarehJashnani	Mr. Shrey Sancheti, Advocate i/b. Alliance Law	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission Disposal	05.02.2021	<b>DIAGEOUPSI</b>
	A.No. 251/2020 <b>A/W</b>	Poonam HarehJashnani						
	A.No. 252/2020 <b>A/W</b>	Hareh P. Jashnani						
	A.No. 255/2020	Hareh P. Jashnani & Ors						
<b>AT 1.02 P.M.</b>								
<b>16</b>	A.No. 397/2020	Rakeshkumar Lal & Anr.	Mr. Rajesh Lal, Authorized Representative	SEBI	Mr. Pradeep Sancheti, Senior Advocate i/b K. Ashar & Co	Admission Disposal	11.02.2021	<b>REJECTEDCOMPLAINTCIS</b>
<b>AT 1.10 P.M.</b>								

<b>17</b>	MA.No. 419/2020 (Stay Application) & A.No. 427/2020	Rajesh Agarwal		SEBI	Ms. Rashi Dalmia, Advocate i/b. ELP	Admission Disposal	05.02.2021	<b>CIRCULARTRADES</b>
<b>AT 1.20 P.M.</b>								
<b>18</b>	A.No. 473/2020	Dr. V. K. Sukumaran	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	08.02.2021	<b>OPENOFFERSAST</b>
<b>AT 1.22 P.M.</b>								
<b>19</b>	A.No. 569/2020 AND MA. NO. 165-2021 STAY APPLICATION	Girishchandra M. Baluni	Mr. Rakesh Puri, Advocate	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b The Law Point	Admission Disposal	02.03.2021	<b>INDEPENDENTDIRECTO RREFUND</b>